GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 3937 TO BE ANSWERED ON 24TH MARCH, 2023

LAQSHYA PROGRAMME

3937. DR. SUJAY RADHAKRISHNA VIKHE PATIL: PROF. RITA BAHUGUNA JOSHI: DR. KRISHNA PAL SINGH YADAV: DR. SHRIKANT EKNATH SHINDE: DR. HEENA VIJAYKUMAR GAVIT: SHRI UNMESH BHAIYYASAHEB PATIL:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the details of the funds allocated, released and spent on the LaQshya programme, since its launch;

(b) the number of Government Medical College hospitals and high case-load district hospitals with dedicated obstetric HDUs as per the guidelines issued by the Government;

(c) the number of Labour Room and OT Quality Circles that are oriented to latest labour room protocols; and

(d) whether there has been a reduction in surgical site infection rate in the Maternity OT, since the launch of the scheme and if so, the details thereof?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR.BHARATI PRAVIN PAWAR)

(a) LaQshya is a quality improvement initiative which aims to ensure Quality of Care during intrapartum and immediate post-partum period in Labour Room and Maternity OT. It targets all Government Medical College Hospitals, District Hospitals & equivalent health facilities, designated FRUs as well as high case load CHCs. The details of the funds approved and expenditure made on the LaQshya programme, since its launch have been placed at Annexure I.

(b) A total of 283 obstetric high dependency unit (HDU) /Intensive care unit (ICU) have been approved in high caseload tertiary care facilities including Government Medical College hospitals and district hospitals, across the country.

(c) All the targeted facilities (which include 2660 Labour Rooms and 1989 Maternity Operation Theatres) for LaQshya certification and certified facilities under the LaQshya programme conduct the sensitization/ orientation of the latest Labour Room protocols.

(d) Under the purview of LaQshya, one of the facility-level targets is to achieve 5% or less Surgical Site Infection Rate in Maternity OT or at least a reduction of 30% from the baseline. At the time of LaQshya certification, compliance with the above-mentioned requirement is verified by the independent empanelled NQAS assessors.

Annexure I

SPIP Approval and Expenditure under LaQshya programme form 2018-19 to 2021-22 (Rs. In Lakhs)

	a		0.40					(Rs. In Lakhs)	
Sl.	State	State 2018-19		2019-20		2020-21		2021-22	
No		SPIP	Expend	SPIP	Expend	SPIP	Expend	SPIP	Expend
•		Appro	iture	Appr	iture	Appr	iture	Appr	iture
		val		oval		oval		oval	
1	Andama	53.15	4.71	0.60	22.28	31.63	-	4.87	0.47
	n &								
	Nicobar								
	Islands								
2	Andhra	3.50	-	212.6	42.84	284.9	284.90	33.32	15.55
	Pradesh			7		0			
3	Arunach	43.25	17.15	18.90	15.40	62.77	51.65	32.29	21.70
-	al								
	Pradesh								
4	Assam	559.06	154.33	473.0	42.38	254.9	66.29	39.68	94.12
	11004111	227.00	10 1100	1	12.00	2	00.2	57.00	> 2
5	Bihar	8,040.5	166.62	7,901.	551.50	1,201.	539.17	370.2	1,442.4
U	Dina	9	100.02	81	001100	52	000011	5	2
6	Chandig	2.36	0.23	0.60	0.58	18.87	0.12	8.17	5.05
Ŭ	arh	2.30	0.25	0.00	0.50	10.07	0.12	0.17	5.05
7	Chattisg	81.77	29.43	172.3	29.96	104.5	102.10	_	2.70
,	arh	01.77	29.15	9	27.70	6	102.10		2.70
8	Dadra &	1.90	0.03	0.10	0.05	4.60	_	_	1.40
Ŭ	Nagar	1.90	0.05	0.10	0.05	1.00			1.10
	Haveli								
	and								
	Daman								
	& Diu								
9	Delhi	54.00	_	56.00	0.93	20.00	3.28	42.00	0.68
10	Goa	17.34	4.90	43.55	22.18	35.30	25.20	4.40	0.13
11	Gujarat	347.13	227.87	17.70	12.76	662.6	415.79	281.9	156.93
11	Oujurui	517.15	221.01	17.70	12.70	6	115.77	1	150.75
12	Haryana	112.19	21.12	481.2	140.99	59.27	71.98	29.01	10.81
12	11ai yana	112.17	21,12	0	110.77	57.21	/1.90	27.01	10.01
13	Himach	34.20	5.20	432.4	2.86	148.9	42.23	66.17	33.31
15	al	54.20	5.20	3	2.00	3	72.23	00.17	55.51
	Pradesh			5		5			
14	Jammu	56.59	44.40	202.5	9.05	114.3	122.24	41.00	0.99
17	&	50.57	- 0	1	7.05	8	122.27	71.00	0.77
	Kashmir			1		0			
15	Jharkha	83.75	25.59	76.56	4.48	135.3	28.80	702.4	113.96
15	nd	05.15	23.37	10.50	 -0	135.5	20.00	8	115.70
16	Karnata	1,268.1	76.29	147.2	129.37	780.9	52.01	90.25	11.64
10	ka	1,208.1 6	10.27	6	127.51	9	52.01	70.25	11.04
17	Kerala	23.60	18.19	534.9	14.55	645.1	296.97	159.7	63.24
1/	ixciala	23.00	10.17	3	14.33	6	270.77	0	05.24
18	Ladakh	_	_	5	_	20.40	0.78	9.53	0.75
10	Lauann	-	-	-	-	20.40	0.70	7.55	0.75

19	Lakshad	4.10	0.63	0.60	0.34	9.10	0.05	8.40	0.92
	weep								
20	Madhya	1,265.9	289.28	2,055.	512.45	2,917.	1,661.7	414.3	269.42
	Pradesh	4		04		09	9	2	
21	Maharas	1,172.2	176.17	536.4	128.38	677.3	458.28	63.81	10.79
	htra	6		2		3			
22	Manipur	128.31	5.14	126.4	122.02	81.17	23.94	23.28	0.99
	1			5					
23	Meghala	387.19	13.35	43.50	44.05	28.80	23.75	47.76	9.33
	ya								
24	Mizora	34.64	7.20	32.87	25.54	62.57	10.83	11.25	0.36
	m								
25	Nagalan	18.66	3.47	32.19	3.69	49.75	10.04	21.70	1.48
20	d	10.00	5.17	52.17	5.07	17.75	10.01	21.70	1.10
26	Odisha	207.09	54.75	144.1	51.95	321.8	78.94	314.7	118.39
20	Ouisiid	207.07	54.75	5	51.75	7	70.74	8	110.57
27	Puduche	4.75	3.12	4.91	2.03	9.51	0.12	16.98	9.76
21	rry	т.75	5.12	т.71	2.05	7.51	0.12	10.70	9.70
28	Punjab	109.44	3.61	381.0	130.01	342.5	216.65	47.50	20.23
20	r ulijab	109.44	5.01	9	130.01	8	210.05	47.30	20.23
29	Rajastha	52.76	8.99	72.31	16.91	617.0	263.92	79.60	73.35
29	J.	52.70	0.99	12.51	10.91		205.92	79.00	75.55
20	n	00.10	0.22	7.05	675	4	0.00	5.20	1.05
30	Sikkim	22.10	0.33	7.25	6.75	11.70	0.22	5.20	1.05
31	Tamil	147.25	110.47	193.8	224.76	708.7	25.01	254.0	105.92
	Nadu			7		4		4	
32	Telanga	200.88	-	8.25	-	107.9	-	180.0	3.60
	na					0		0	
33	Tripura	10.20	1.32	73.10	38.91	7.33	2.79	5.40	8.08
34	Uttar	1,807.7	409.21	2,729.	359.46	3,447.	382.67	155.6	41.47
	Pradesh	6		91		02		2	
35	Uttarakh	18.40	7.14	55.54	9.00	174.5	163.36	37.84	28.30
	and					6			
36	West	516.77	2.51	641.3	247.88	1,559.	663.04	110.8	99.96
	Bengal			3		98		4	

Note

1. The SPIP Approvals and Expenditure are as available FMRs reported by States/Uts. It is updated upto 31.03.2022, hence provisional.

2. Expenditure includes central release, state release & unspent balances at the beginning of the year.

3. After the Reorganisation of the State of Jammu and Kashmir (J&K) into the Union Territory of J&K and Union Territory of Ladakh, NHM funds to the UT of Ladakh were disbursed for the first time during 2020-21.